

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.02.2025

**ORDER NO. 41 of 2025**

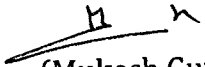
Hon'ble President is pleased to partially modify the roster order no. 42 of 2025 for CESTAT, New Delhi On 07.03.2025, 21.03.2025 and 28.03.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 07.03.2025, 21.03.2025 and 28.03.2025	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST Appeals

Note:

1. On these dates, the Customs and Excise cases will be taken up by the above Bench after the hearing of CST matters.
2. On 07.03.2025, Service Tax Division Bench matters may be heard by Ms. Binu Tamta, Member (Judicial) and Ms. Hemambika R. Priya, Member (Technical). On 21.03.2025 and 28.03.2025, Service Tax Division Bench matters may be heard by Dr. Rachna Gupta, Member (judicial) and Ms. Hemambika R. Priya, Member (technical).
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner, New Delhi (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar